

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 430
22/241-242/ND/2020

IN THE MATTER OF:
Amarjit Singh Chatha

...APPLICANT

Vs.

M/s. Moon Light Propbuild Pvt. Ltd. and Ors.

...RESPONDENT

Section

Under Section 241-242

**Order delivered on 22.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

**:Ms. Shivambika Sinha, Ms.
Neelambika Singh, Mr. H. Panwar,
Advocates.**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the petitioners. No one is present on behalf of the respondent at the time of virtual hearing of the matter. In the interest of justice, let Registry serve notice by email as well as speed post and post the matter to 27.01.2021.

**(V.K. Subburaj)
Member (T)**

**(P.S.N. Prasad)
Member (J)**

(Anjula)